

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 55/(MAH)/2012  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE PARTIES: Mr. Rustom Framroze Titina  
V/s.  
M/s. Ahura Advertisers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AJAY KUMAR	Practising Company Secretary For Respondents <u>Order</u>	<i>Mural</i>

C.P No. 55/397-398/NCLT/MB/MAH/2012

Petitioner side is absent. Respondent side is present.

Since this matter has come first time for hearing before NCLT, the Respondents are  
directed to communicate the next date of hearing to the Petitioner.

List this matter on 22<sup>nd</sup> September, 2016.

**Sd/-**

**B. S. V. PRAKASH KUMAR**  
Member (Judicial)

**Sd/-**

**M. K. SHRAWAT**  
Member (Judicial)

Dated: 8<sup>th</sup> August, 2016.